

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 116 of 2011

Dated: 12th October, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

In the matter of:

**North Eastern Electricity Supply
Co. of Orissa Ltd. & Ors.**

.....

Appellant (s)

Versus

O.E.R.C. & Anr.

.....

Respondent (s)

Counsel for the Appellant (s) : Mr. Hasan Murtaza

Counsel for the Respondent (s) : Mr. Rutwik Panda
Mr. R.K. Mehta for R-2

ORDER

Mr. Rutwik Panda and Mr. R.K. Mehta take notice on behalf of the respondent nos. 1 and 2 respectively. They are directed to file reply within four weeks after serving copy on the other party.

Post the matter on **22.11.2011.**

In the meantime, the appellant is at liberty to file rejoinder.

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

rkt